

**REPORT OF THE COMMITTEE ON  
PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS**

**Sixth Lok Sabha**

**Tenth Report**



**सत्यमेव जयते**

**LOK SABHA SECRETARIAT  
NEW DELHI**

**1977**

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Sixth Lok Sabha)

## TENTH REPORT

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Tenth Report.

2. The Committee met on the 20th December, 1977 for allocation of time to the resolutions at item Nos. 2 and 3 set down in the List of Business for Friday, the 23rd December, 1977.

3. The Members concerned had been invited to present their views on their resolutions before the Committee. Shri K. Ramamurthy attended.

4. The Committee recommend the allocation of time as follows:—

- |  |         |
|--|---------|
| (1) Resolution regarding repeal of Constitution (Forty-second Amendment) Act and withdrawal of MISA. | 2 hours |
| (2) Resolution regarding continuance of English as additional link language.                         | 2 hours |

NEW DELHI;

December 20, 1977.

Agrahayana 29, 1899 (Saka).

GODEY MURAHARI,

*Chairman,*

*Committee on Private Members'  
Bills and Resolutions.*